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MCRC-38943-2025

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SUBODH ABHYANKAR ON THE 8th OF SEPTEMBER, 2025

MISC. CRIMINAL CASE No. 38943 of 2025

SADDAM HUSSKAIN Versus

THE STATE OF MADHYA PRADESH

Appearance:

Shri Santosh Kumar Meena - Advocate for the applicant.

Shri Tarun Pagare- G.A. for the State.

<u>ORDER</u>

After arguing for sometime, counsel for the applicant prays for withdrawal of this first bail application filed under Section 483 of Bharatiya Nagarik Suraksha Sanhita 2023.

- 2] Prayer is allowed.
- 3] Accordingly, present application stands *dismissed as withdrawn*.

(SUBODH ABHYANKAR) JUDGE

Bahar